

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8649/2015

SAURABH MISHRA

Petitioner(s)

VERSUS

STATE OF U.P.
(with interim relief and office report)
WITH
SLP(Cr1) No. 8671/2015
(With Interim Relief and Office Report)

Respondent(s)

Date : 30/11/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sanskriti Pathak, Adv.
M/s Vidhi International, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report in respect of the sole respondent in both
the matters is still awaited. Request for serving it through
the standing counsel is accepted. Notice be issued
accordingly.

List again on 29.1.2016.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.12.01
11:06:29 IST
Reason: